

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.12.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar V Federal bank Ltd & Anr	P.J. Rishikesh	
2.	Comp App (AT)(CH)(Ins) No. 325/2021 & IA No. 675/2021	International Asset Reconstruction Company P Ltd V Viceroy Hotels Ltd & 2 Ors	Avinash Krishnan Ravi V Aneesh	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp.App (AT)(CH)(Ins) No. 199/2021	Flinta Real Estate LLP V NHDPL South Pvt Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
4.	Comp.App (AT)(CH)(Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	Surana & Surana
5.	Comp App (AT)(CH)(Ins) No. 237/2021	Kenstream Ventures LLP V Kotak Mahindra Bank & 2 Ors	G. Anandarama R.Sathish Kumar	Ramalingam Associates R1(Vakalat Not Filed) Process fee not filed.
6.	Comp App (AT)(CH)(Ins) No. 238/2021	Andritz Hydro P Ltd V Ravindra Beleyur RP & 3 Ors	Shruti Kanodia Deepika Murali	T. Ravichandran R1 Varun Srinivasan R3 Akshay Sharma R4 R2 Notice Returned 08/11/2021
7.	Comp. App (AT)(CH)(Ins) No. 241/2021	Puravankara Ltd V Kotak Mahindra Bank Ltd & 2 Ors	Anandarama R. Sathish Kumar G. Ramji	Ramalingam Associates R1(Vakalat Not Filed) R2 Served on 22/10/2021 R3 served on 21/10/2021
8.	TA No. 45/2021 & 46/2021 (Comp App (AT) No. 89 & 90/2020)	Super Royal Holidays India P Ltd V Union of India & Anr	Nuli & Nuli	P. S. Singh-R1 Suraj Kaushik-R2
9.	TA No. 58/2021 (Comp App (AT) No. 149/2020) & IA No. 513,514/2021	Edalpodiyil Mirshad & Ors V Ashraf Ali Patel & Anr	Shaheem Ahamed Sudhanshu Prakash	Shreni Shetty Ashish Bhakta-R1 R2-Notice Served on 19.09.2020

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
11.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2
12.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumaran – R2

13.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr	R. Subramanian	Abitha Banu R1 Sugumarana – R2
14.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumarana – R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	TA No.38/2021 (Comp App (AT) No. 80/2021)	State Bank of India V Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan - Respondent
16.	TA No. 54/2021 (Comp. App (AT)(Ins)No. 473/2020)	RKKR Steels P Ltd V Ramakrishnan Sadasivan Liquidator of Surana Industries Ltd	Kartik Malhotra	J. Manivannan
17.	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mani Bhadra-R1 to R3 Kirit Javali-R4 (Vakalat not filed)
18.	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & 4Ors	Aditya Kumar	Mani Bhadra-R1 Kirit Javali-R4 (Vakalat not filed)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
19.	TA No. 87/2021 (Comp App (AT) No 129/2019)	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. With	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
20.	TA No. 88/2021 (Comp App (AT) No 148/2019)	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhyakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

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2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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